12.08 HRs.

RE. ARREST OF MEMBER (SHRI MADHU LIMAYE)

SHRI RABI RAY rose-

MR. SPEAKER: About Shri Madhu Limaye I have got the telegram. I have sent it to the Home Minister. I will get some information from the Home Minister. Until then please wait.

श्री रिव राय: (पृरी): अध्यक्ष महोदय, मधु लिमये और अर्जुन सिंह भदौरिया दोनों सदस्य हमारे जेल में हैं, यह बहुत महत्वपूर्ण सवाल है

MR. SPEAKER: I know. Whatever Shri Fernandez has given I have passed on to the Home Minister.

श्री रिव राय: उनको यहां आने दिया जाये। मधु लिमये के खिलाफ कोई किमिनल वार्जेज नहीं हैं। उनको सदन में आने की इजाजत नहीं दी गई। सरकार उनके खिलाफ जो मामला है वह वापस ले और उनको सदन में आने दिया जाय। श्री भदौरिया और मधु लिमये दोनों को यहां आने दिया जाये।

MR. SPEAKER: What Shri Fernandez gave me yesterday I have sent to the Home Minister. Let us see what he has to say.

श्री राम सेवक यादव (बाराबंकी): अध्यक्ष महोदय, इसी के बारे में एक निवेदन है अर्जुन सिंह जी के बारे में । वहां दो बार जेल में लाठी चार्ज हआ है · · · · (ध्यवधान)

श्रीरविरायः तो आप बाद में इसके ऊपर इजाजत देंगे।

श्री सरज्पाडेव (गाजीपुर): अध्यक्ष महोदय, एक मिनट आप हमारी बात सुन लीजिए। अध्यापकों के एसोशिएशन ने तय किया है कि एम॰ पीज॰ के घरों पर जा कर यह बैठेंगे। मेरे घर पर 50 आदमी पड़े हुए हैं।

MR. SPEAKER: I know that. Will you kindly sit down now?

AN HON. MEMBER: On a point of order, Sir.

MR. SPEAKER: There is no point of order. The Speaker is in the Chair and nothing is happening. That cannot be a subject of a point of order.

SHRI PRAKASH VIR SHASTRI rose— MR. SPEAKER: Not when there is no order.

श्री प्रकाश की र शास्त्री (हापुड़): अध्यक्ष महोदय, मेरा निवेदन यह है कि आपने शायद 18 ता॰ के लिये उत्तर प्रदेश के प्राथमिक अध्यापकों के बारे में कार-एटेन्शन मन्जूर कर लिया है, आप यह बात उनको बता दीजिये, ताकि सदन में ऐसी कठिन स्थिति पैदा ही नहों।

MR. SPEAKER: I know some of these calling-attentions which they are raising are before me. Some of them have been admitted but I do not want to announce that I have admitted some of the things that are being raised in an indisciplined way because I do not want to surrender to it. This is a wrong thing that is happening. What can the Speaker do if they raise things in this way?

श्री शिवचन्द्र झाः (मधुवनी) : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है

MR. SPEAKER: The Prime Minister.

12.12 HRS.

STATEMEN'T RE. PRIME MINISTER'S VISIT TO SOUTH AMERICA

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EX-TERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): Mr. Speaker, Sir, the House is aware of the bonds of friendship between the peoples of Latin America and India. Soon after our independence we established diplomatic relations with some countries of this region to further strengthen our relations. The political and economic realities of the contemporary world make it essential for us to constantly renew and establish our international links. During these years, leaders and some Heads of Governments from that continent visited us in India. Many Governments had extended invitations to us but, so far, it had not been possible for any Head of